

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s).
17306-17308/2015

BROWN & SHARPE INC. (PRESENTLY KNOWN AS HEXAGON METROLOGY INC.)
Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX & ANR. Respondent(s)
(with interim relief and office report)

Date : 23/02/2016 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Udit Naresh, Adv.
Ms. Kavita Jha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as last opportunity, is granted to both
the respondents for filing counter affidavit.

List again on 5.5.2016.

(PAWAN DEV KOTWAL)
Registrar